

**DIVISION BENCH**

**ITEM NO.114**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No.438/2023 & IA No.205/2024 IN CP (IB) No.81/ALD/2019**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 14<sup>th</sup> May, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>M/S. ASREC (INDIA) LTD. V/S M/S HARIG CRANKSHAFTS LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN CIRP)</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned  
to 11<sup>th</sup> June, 2024.

**-Sd-**

**(Court Officer)**

**14<sup>th</sup> May, 2024**

*Bipul Kumar Tiwari  
(Stenographer)*